

**IN THE INCOME TAX APPELLATE TRIBUNAL PATNA BENCH
VIRTUAL HEARING AT KOLKATA**

**BEFORE SHRI RAJPAL YADAV, VICE PRESIDENT
AND SHRI GIRISH AGRAWAL, ACCOUNTANT MEMBER**

**ITA No.151/Pat/2019
Assessment Year: 2014-15**

Surendra Kumar Bhagat C/o Laxmi Traders, Sonouli Chowk, N.H. 31, Gulabagh, Dist. Purnea (Bihar)-854326 (PAN:ADOPB0315N)	Vs.	Principal Commissioner of Income-Tax, Bhagalpur.
(Appellant)		(Respondent)

Present for:

Appellant by : Shri Manish Rastogi, Advocate
Respondent by : Smt. Rinku Singh, CIT (DR)

Date of Hearing : 11.05.2023
Date of Pronouncement : 17.05.2023

ORDER

PER GIRISH AGRAWAL, ACCOUNTANT MEMBER:

This appeal filed by the assessee is against the revision order of Ld. Pr. CIT, Bhagalpur vide Memo No. Pr.CIT/BGB/Tech./263/2018-19/9573-75 dated 29.03.2019 against the order of ACIT, Circle-3, Purnia u/s. 143(3) of the Income-tax Act, 1961 (hereinafter referred to as the "Act"), dated 20.12.2016 for AY 2014-15

2. At the time of hearing Ld. Counsel for the assessee submitted that the matter under consideration has been resolved in the Direct Taxes Vivad Se Vishwas Scheme, 2020. Discharge in this regard has also been received from the Commissioner of Income Tax and copy of Form 5 is enclosed in the appeal file. He, there for prayed that the assessee may

kindly be allowed to withdraw the appeal. Ld. CIT, DR has also raised no objection to this prayer of the assessee.

3. In view of the above, we find that the matter has been resolved in the Direct Taxes Vivad Se Vishwas Scheme, 2020. Discharge in this regard has also been received by the assessee from the Commissioner of Income Tax and copy of Form 5 is also enclosed in the appeal file. Accordingly, we dismiss the appeal of the assessee as withdrawn.

4. Appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 17th May, 2023.

Sd/-
(Rajpal Yadav)
Vice President

Sd/-
(Girish Agrawal)
Accountant Member

Dated: 17th May, 2023

JD, Sr. P.S.

Copy to:

1. The Appellant:
 2. The Respondent
 3. Pr. CIT, Bhagalpur
 4. ACIT, Circle-3, Purnea
 5. DR, ITAT, Patna Bench, Patna
 6. Guard file
- //True Copy//

By Order

Assistant Registrar
ITAT, Kolkata Benches, Kolkata